

This Question will be answered by the Minister of Transport & Communications on a subsequent date.

Coal for Glass Industries

***559. Shri Ram Sewak Yadav:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that for the quota for glass industries in the down country, i.e., below Moghul Sarai direction, coal movement has been increased from 170 wagons per month to 290 per month with effect from March, 1962;

(b) whether it is also a fact that for quota of glass industries for Up country, i.e., above Moghul Sarai direction, coal has been cut by near about 200 wagons per month;

(c) if so, what are the reasons for it;

(d) whether the hardship caused to glass industry in the Up country has been taken into consideration; and

(e) if so, what immediate steps Government propose to take in this regard?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) No.

(b) and (c). For coal movement in the above-Mughalsarai direction, the Railways have offered a ceiling capacity of 2100 wagons per day. However, the bulk allotment made by the Coal Controller in this direction was about 140 wagons less during the months of March, April and May. The revision was necessary on account of the revised allocations for various priorities which have been affected recently. Efforts are, however, being made within these revised allocations to see that every consumer gets supplies at least to the level of 1961.

(d) and (e). The question of increasing the allotments in the above-Mughalsarai direction is being examined. So far as the Third Plan is concerned, the target is to raise this 445(Ai) LSD—3.

ceiling to 2600 wagons per day by 1965-66.

Promotions to Regular Commissions

***600. Shri A. V. Raghavan:** Will the Minister of Defence be pleased to state:

(a) the facilities available to the ranks for promotions to the Regular Commission;

(b) whether any proportion has been fixed in the matter of filling up vacancies by promotion and direct recruitment; and

(c) the number of persons promoted in each of the services in the year 1961-62?

The Minister of Defence (Shri Krishna Menon): (a) to (c). A statement containing the required information is laid on the table of the House. [See Appendix II, annexure No: 5].

Demolition of Houses in Azad Bhawan, Delhi

***601. Shrimati Savitri Nigam:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that houses of 36 families who have got documents to prove that they have been residing in this land since 1940 have been demolished without giving them any notice or warning, in front of Azad Bhawan near the Power House;

(b) whether it is also a fact that they have not been given any warning to take out their belongings from their houses;

(c) whether any written notice was given to them and if so, on what date;

(d) what steps Government is taking in this connection; and

(e) whether they will be allotted lands for their houses and for growing vegetables, which is their occupation?